

Annexure – 4

Name of the corporate debtor: VEE ESS JEWELLERS PRIVATE LIMITED

Date of commencement of CIRP: 24.01.2023 ( order received on 27.01.2023)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identified	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	State Bank of India	NA	11.02.2023	1,45,90,66,050	1,45,90,66,050	FC	1,45,90,66,050	NO	95.67					NIL security found
2	ICICI Bank Limited	Na	16.02.2023	6,59,87,988	6,59,87,988	FC	6,59,87,988	NO	4.33					NIL security found
2				1,52,50,54,038	1,52,50,54,038				100					

Ashok Kumar Gupta

Insolvency Resolution Professional of Vee Ess Jewellers Pvt. Ltd

Com. Addr OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5

Email : cirp.vejpl@gmail.com

Place                      Delhi  
Date                         27.06.2023

Reg. Detail Reg No. IBBI/IPA-003/IP-N00010/2016-2017/10072

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